

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

(SPECIAL BENCH)

COURT III

25. C.P.(IB)-111(MB)/2022

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: Punjab And Maharashtra Cooperative Bank Limited

V/s.

Mr. Sarang Rakesh Wadhawan

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on
13.03.2023.

Sd/-
MADHU SINHA
Member (Technical)
//SGP//

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)